

RAJASTHAN HIGH COURT

No. PA/RG/Misc./2020

Date 09.07.2020

NOTIFICATION

In continuation to this office even number Notification dated 09.07.2020, it is notified that functioning of the Court and Office at Principal Seat, Rajasthan High Court, Jodhpur shall remain suspended on 10.07.2020 (Friday).

By Order


Registrar General

No. PA/RG/Misc./2020/1134

Date – 09.07.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to All Hon'ble Judges, Rajasthan High Court.
3. The Registrar General, Rajasthan High Court.
4. Advocate General, Rajasthan.
5. Addl. Solicitor General, Rajasthan/Asstt. Solicitor General, Rajasthan.
6. The Chairman, Bar Council of Rajasthan.
7. President, Rajasthan High Court Advocates' Association, Jodhpur.
8. President, Rajasthan High Court Lawyers' Association, Jodhpur.
9. President, Rajasthan High Court Bar Association, Jaipur.
10. President, The Bar Association, Jaipur.
11. The Registrar (Vig.)/(Admn.)/ (Rules) / (Class.) / (Exam.) / OSD(F&I)/ (CPC)/(Judicial) Rajasthan High Court, Jodhpur/Jaipur Bench and Registrar hq. at New Delhi.
12. Member Secretary, Rajasthan State Legal Services Authority.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. All Joint Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench Jaipur.


Registrar General